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न. 112 दिनांक 22-11-13
य सन्तुष्ट मे 22/11

OA No. 356/2012
Date of Order : 24.10.2013

Mr Bhawani Singh proxy counsel present for
Mr Ramandeep Singh counsel for the applicant.
Ms K. Parveen present for the respondents.

Counsel for the applicant submits that he wants to
withdraw the OA. The same is allowed.
Accordingly, OA is dismissed as withdrawn one.


[Meenakshi Hooja]
Administrative Member


[Justice K.C. Joshi]
Judicial Member

SS

Per
11.11.13-